

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:5485
ANSWERED ON:06.04.2017
Illegal Mining of Iron Ore
Choudhary Shri Ram Tahal;Giluwa Shri Laxman

Will the Minister of MINES be pleased to state:

- (a) whether illegal mining of iron ore in the country is causing loss to the Government worth several thousand crores of rupees;
(b) if so, the quantum of loss suffered due to the illegal mining of iron ore during the last three years; and
(c) the action taken by the Government against the persons who are found to be involved in illegal mining during the said period along with the number of persons found guilty including the outcome of the said action?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)

(a) to (c): As per section 23C of the Mines and Minerals (Development and Regulation) (MMDR) Act, 1957, state governments have been empowered to make rules for preventing illegal mining, transportation and storage of minerals. Prevention and control of illegal mining comes under the administrative and legislative jurisdiction of State Governments. Therefore, details related to quantum of loss suffered due to illegal mining of iron ore and action taken against the persons involved in illegal mining are not maintained centrally. However based on the quarterly returns on illegal mining submitted by various state governments to Indian Bureau of Mines (IBM) (a subordinate office of the Ministry), details of instances of illegal mining (both major minerals and minor minerals) reported in various parts of the country and the action taken by State Governments, for the last three years i.e.2013-14 to 2015-16 are at Annexure-I to Annexure-III.

Annexure-I

Year Mineral State No of Cases Quantum of mineral/ore excavated/stacked/transported (in lakh ton) Value of mineral/Ore (Rs.lakh)
FIR Lodged (Nos.) Court Cases Filed (No.) Fine Realised (Rs.lakhs)

2013-14 MAJOR MINERAL ANDHRA PRADESH 486 0.064 36.380 2 0 165.70

GOA 1 0.000 0.000 0 0 0.00

GUJARAT 270 0.934 257.560 8 0 189.55

RAJASTHAN 607 0.778 42.852 372 1 154.11

TAMILNADU 6 1.376 216.900 0 0 38.69

MAHARASHTRA __ __ 1 1 __

MADHYA PRADESH 112 0.000 180.395 0 112 27.43

KARNATAKA 342 0.1270 16.260 5 5 82.31

KERALA 18 0.0084 4.830 0 0 5.36

ODISHA 75 2.7780 31.75 0 4 54.4

Sub Total 1917 6.0654 786.927 388 123 717.55

CHHATTISGARH 208 0.0200 45.84 2 135 80.61

JHARKHAND 161 0.1370 228.240 129 1 1.04

MIZORAM 0 0.0000 0.000 0 0 0.00

SIKKIM 0 _____

Sub Total 369 0.157 274.08 131 136 81.65

HARYANA _____

HIMACHAL PRADESH _____

UTTAR PRADESH _____

Year Mineral State No of Cases Quantum of mineral/ore excavated/stacked/transported (in lakh ton) Value of mineral/Ore (Rs.lakh)
FIR Lodged (Nos.) Court Cases Filed (No.) Fine Realised (Rs.lakhs)

2013-14 MINOR MINERAL ANDHRA PRADESH 7206 3.426 499.05 0 1 1026.03

GOA 0 0.000 0.00 0 0 0.00

GUJARAT 5177 31.631 4092.01 93 19 3036.35

RAJASTHAN 2346 19.893 404.98 487 16 972.65

TAMILNADU 1072 36.670 1053.77 2155 0 3305.30

MAHARASHTRA 36476 0.000 0.00 1 0 5083.93

MADHYA PRADESH 6613 0.000 4044.16 0 6610 2347.78
 KARNATAKA 8167 2.189 664.07 93 229 2259.22
 KERALA 4430 35.441 14629.00 0 0 668.36
 ODISHA 1 0.000 0.00 0 0 1.12
 Sub Total 71488 129.25 25387.04 2829 6875 18700.7

CHHATTISGARH 3788 2.418 584.55 0 3788 415.12
 JHARKHAND 740 0.895 196.100 415 3 61.99
 MIZORAM 21 0.003 ___ 0.464
 SIKKIM _____
 Sub Total 4549 3.3158 780.65 415 3791 477.574

HARYANA _____
 HIMACHAL PRADESH _____
 UTTARPRADESH _____

(-) Details with respect to minerals not reported by State Govt.

Annexure-II

RETURN ON ILLEGAL MINING FOR THE YEAR 2014-15

Year	Mineral	State	No of Cases	Quantum of mineral/ore excavated/stacked/transported (in lakh ton)	Value of mineral/Ore (Rs.lakh)
	FIR Lodged (Nos.)	Court Cases Filed (No.)	Fine Realised (Rs.lakhs)		
2014-15	MAJOR	ANDHRA PRADESH	295	0.049	5998.770
	GOA		0	0.000	0.00
	GUJARAT		346	6.536	904.010
	RAJASTHAN		467	1.406	45.305
	TAMILNADU		5	0.683	11.740
	TELENGANA		29	0.159	40.630
	MAHARASHTRA				
	KARNATAKA		211	0.011	29.200
	KERALA		4	0.000	0.800
	ODISHA		104	3.117	1327.36
	Sub Total		1461	11.961	8357.815

	ARUNACHAL PRADESH		0	0.000	0.000
	ASSAM		0	0.000	0.00
	CHHATTISGARH		246	0.038	32.90
	JHARKHAND		220	0.096	37.100
	MADHYA PRADESH		106	0.000	16.450
	MIZORAM		0	0.000	0.00
	SIKKIM		0		
	Sub Total		572	0.134	86.45

HARYANA _____
 HIMACHAL PRADESH _____
 UTTARPRADESH _____

Year	Mineral	State	No of Cases	Quantum of mineral/ore excavated/stacked/transported (in lakh ton)	Value of mineral/Ore (Rs.lakh)
	FIR Lodged (Nos.)	Court Cases Filed (No.)	Fine Realised (Rs.lakhs)		
2014-15	MINOR	ANDHRA PRADESH	9084	53.785	9827.15
	GOA		0	0.000	0.00
	GUJARAT		5370	12.480	3130.52
	RAJASTHAN		2478	17.320	624.36
	TAMILNADU		200	51.610	517.36
	TELENGANA		3282	4.543	598.49
	MAHARASHTRA		32717	0.000	0.00
	KARNATAKA		8253	3.147	921.26
	KERALA		4168	61.706	17343.00
	ODISHA		0	0.000	0.00
	Sub Total		65552	204.591	32962.14

	CHHATTISGARH		4794	8.982	469.50
	JHARKHAND		942	0.950	126.640
	MADHYA PRADESH		8067	0.000	5241.83
	MIZORAM		26	0.016	1.051
	SIKKIM				
	Sub Total		13829	9.948	5837.97

HARYANA _____

HIMACHAL PRADESH _____
UTTAR PRADESH _____

(-) Details with respect to minerals not reported by State Govt.

Annexure-III

Year	Mineral	State	No of Cases	Quantum of mineral/ore excavated/stacked/transported (in lakh ton)	Value of mineral/Ore (Rs.lakh)
	FIR Lodged (Nos.)		Court Cases Filed (No.)		Fine Realised (Rs.lakhs)
2015-16	MAJOR	ANDHRA PRADESH	270	0.052	57.390
	GOA		2	0.000	0.000
	GUJARAT		277	2.337	782.960
	RAJASTHAN		126	0.143	8.790
	TAMILNADU		2	0.643	78.170
	TELENGANA		12	0.002	2.270
	MAHARASHTRA				
	MADHYA PRADESH		86	0.000	45.030
	KARNATAKA		221	0.009	8.580
	KERALA		7	0.005	37.970
	ODISHA		44	2.009	88.17
	Sub Total		1047	5.2	1109.33

	CHHATTISGARH		108	0.015	23.09
	JHARKHAND		167	0.010	34.260
	SIKKIM		0		
	WEST BENGAL		575	0.008	3.770
	Sub Total		850	0.033	61.12

HARYANA _____
HIMACHAL PRADESH _____
UTTAR PRADESH _____

Year	Mineral	State	No of Cases	Quantum of mineral/ore excavated/stacked/transported (in lakh ton)	Value of mineral/Ore (Rs.lakh)
	FIR Lodged (Nos.)		Court Cases Filed (No.)		Fine Realised (Rs.lakhs)
2015-16	MINOR	ANDHRA PRADESH	9683	12.946	2607.83
	GOA		0	0.000	0.00
	GUJARAT		6222	20.458	3007.88
	RAJASTHAN		3535	31.014	653.51
	TAMILNADU		56	6.520	190.03
	TELENGANA		6526	20.870	1225.85
	MAHARASHTRA		33621	0.000	0.00
	MADHYA PRADESH		13541	0.000	88533.07
	KARNATAKA		8964	5.846	1359.13
	KERALA		3694	51.265	32137.00
	ODISHA		18	0.105	113.51
	Sub Total		85860	149.024	129827.81

	CHHATTISGARH		5754	2.388	202.09
	JHARKHAND		1478	0.471	85.540
	SIKKIM		0		
	WEST BENGAL		0	0	0
	Sub Total		7232	2.859	287.63

HARYANA _____
HIMACHAL PRADESH _____
UTTAR PRADESH _____

(-) Details with respect to minerals not reported by State Govt.